

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/499/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi,
Member, MACT-3, Guwahati.

Dated Guwahati, the 8th September, 2021.

Sub:- **Cancellation of Casual leave and granting of modified station leave permission.**

Ref:- MACT No.3(8)/983 dated 06.10.2021.

Madam,

With reference to the above, I am directed to inform you that your earlier granted **casual leave on 22.10.2021 has been cancelled . Further, you have been granted station leave permission from the morning of 11.10.2021 till the morning of 22.10.2021.**

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

4994
Memo NO.HC.VII-76/98/4992/A, dated 8.10.2021
Copy to :

1. The Member, MACT-1, Kamrup(M), Guwahati .
2. The Member, MACT-2, Kamrup(M), Guwahati
3. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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